

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:136  
ANSWERED ON:18.11.2010  
LAND ACQUISITION BY OIL COMPANIES  
Danve Shri Raosaheb Patil

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of oil refineries being run by various public sector companies in the country;
- (b) the total land acquired by these PSUs for setting up refineries during the last three years;
- (c) whether all the farmers have been compensated fully and rehabilitated by these oil companies;
- (d) if so, the details thereof, State-wise;
- (e) if not, the reasons therefor; and
- (f) the steps taken for rehabilitation of the remaining farmers?

**Answer**

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.136 BY SHRI RAO SAHEB DANVE PATIL TO BE ANSWERED ON 18TH NOVEMBER, 2010 REGARDING LAND ACQUISITION BY OIL COMPANIES

- (a) At present, there are 17 refineries in operation under the Public Sector Undertakings (PSUs) in the country.
- (b) The PSUs have reported that they have not acquired land from farmers during the last three years for setting up refineries.
- (c) to (f): Does not arise in view of (b).